

**HIGH COURT OF SIKKIM
GANGTOK**

No. 4 Judl./HCS.

Date: 29.06.20.20

NOTIFICATION

It is hereby notified for general information that during the ensuing Special Vacation with effect from 01.07.2020 to 14.07.2020, if any urgent matter is filed, the same will be listed before the Hon'ble Senior Judge available in the station.

By Order.

Sd/-
(K.W.Bhutia)
REGISTRAR GENERAL

Memo No.: 933-51 /Judl/HCS

Dated: 29.06.20.20

Copy to:

1. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice.
2. The Additional Registrar-cum-Principal Private Secretary to Hon'ble Judge.
3. The Private Secretary to Hon'ble Judge.
4. Reader to Hon'ble the Chief Justice/Hon'ble Judges.
5. The Chief Secretary, Government of Sikkim, Gangtok.
6. The Advocate General, Office of the Advocate General, Gangtok.
7. The Additional Advocate General, Office of the Advocate General, Gangtok.
8. All Section In-Charge, High Court of Sikkim.
9. The Computer Section, High Court of Sikkim for uploading in the website.
10. The President, High Court Bar Association, Gangtok.
11. The President, Bar Association of Sikkim, Gangtok.
12. The President, Namchi Bar Association, Namchi, South Sikkim.
13. The President, Gyalshing Bar Association, Gyalshing, West Sikkim.
14. File.
15. Guard File.
16. Notice Board.


(Jyoti Kharka)
REGISTRAR